

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 111
Cont. A No. 02/JPR/2021
IB No. 131/9/JPR/2019
Under Section 425 of
Companies Act, 2013

In the matter of:

Sanwar Mal Tiwari

...Petitioner

Versus

Aesthetic Stone Arts India Pvt. Ltd.

...Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

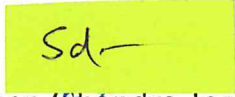
For the Applicant : Amol Vyas, Adv.
Vijendra Bangar, RP
For the PNB : Vikas Jain, Adv.
For the Suspended Director : Nitesh Srivastava, Adv.
Vasundhara Gupta, Suspended Director
Nipun Katiyal, Adv.

ORDER

List the matter on 15.07.2024 on the top of the priority list.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

July 10, 2024